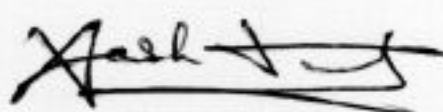


ATTENDENCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 04.03.2020

NAME OF THE COMPANY: Supriyo Kumar Chaudhary (RP of JVL Agro Industries Ltd) V/s Jhunjhunwala Gases Pvt Ltd & Ors

SECTION OF I & B CODE: 60(5) IBC

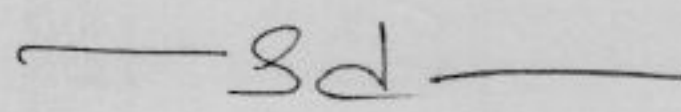
<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
<u>1.</u>	YASH TANDON	Adv	For R.P	
<u>2.</u>				

**CA NO.26/2020 IN CP NO.(IB)223/ALD/2018**

Sh. Yash Tandon, Advocate for RP is present.

Put up this matter along with CA NO.35/2020 IN CP NO.(IB)223/ALD/2018 on 19<sup>th</sup> March, 2020, as prayed.

Dated: 04.03.2020



(JUSTICE RAJESH DAYAL KHARE)  
MEMBER (J)

Typed by :  
Kavya Prakash Srivastava  
(Stenographer)